

ITEM NO.104

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I & ANR.

Respondent(s)

Date : 05-11-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s) Mr. Ritesh Agrawal, AOR
Mr. Aishwarya Adlakha, Adv.
Mr. Tejas Bhatia, Adv.

For Respondent(s) Mr. Anmol Chandan, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list on 7.11.2019.

(B.Parvathi)
Court Master

(Sunil Kumar Rajvanshi)
Court Master